

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO.1042**

**TO BE ANSWERED ON THE 19TH DECEMBER, 2018/ AGRAHAYANA 28, 1940
(SAKA)**

CHILDREN MISSING IN DELHI

1042. DR. ANIL AGRAWAL:

Will the Minister of HOME AFFAIRS be pleased to state :

- (a) the total number of children went missing in Delhi during the last three years i.e. 2016, 2017 and 2018, till date;**
- (b) out of them, how many children were traced during the same period;**
- (c) whether there is any check on the Anti-Human Trafficking Units; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) and (b): Details of children went missing and traced in Delhi during the last three years and the current year (upto 30.11.2018) are as under:

Year	Number of children went missing	Number of children traced
2015	7928	6390
2016	6921	5109
2017	6454	4391
2018 (upto 30.11.2018)	6053	3706

(c) and (d): Standard Operating Procedure (SOP) has been formulated by Delhi Police for dealing with cases of missing children and Standing Order has been issued regarding duties of police in case of missing children. Delhi Police has also issued circulars No. 18/2011 and 25/2012 regarding functioning of Anti-Human Trafficking Unit (AHTU) in Districts and Crime Branch of Delhi Police. Joints CP/Ranges are mandated to hold monthly meeting with respective Anti-Human Trafficking Units to review progress of the case under investigation with AHTU.
